

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

| | | |
|----------------------------|---|--|
| APPLICATION NUMBER | : | CP 289/16 |
| PETITION NUMBER | : | TP 132/17 |
| NAME OF THE PETITIONER (S) | : | K. AJITH KUMAR SHETTY |
| NAME OF THE RESPONDENT (S) | : | SKYLINE CONSTRUCTIONS & HOUSING PVT. LTD. |
| UNDER SECTION | : | 433(e) |

| S.NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|---|-----------|
|-------|--|---|-----------|


AJITH

Ranjith K.S.
Advocate
9620818190



Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.


MEMBER (J)


MEMBER (T)